

**CP NO. 65(ND)/2013  
RT NO. 56/2016**

Parshotam Kumar

...Petitioner.

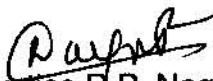
Versus

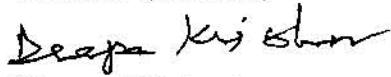
M/s Graphic Motors Pvt. Ltd. & Ors.

...Respondents.

Present: Mr. Rajansh Thukral, Advocate for petitioner.  
None for respondents.

The matter has been listed for today because it was observed in the previous order dated 16.12.2016 that notices be issued to the parties by Speed Post for hearing of the case whereas there was appearance from both sides when the matter was posted on 16.12.2016 and in the presence of learned counsel for both the parties, the date was fixed for 20.01.2017. Therefore, there is no need to issue fresh notices to the parties as observed in the order dated 16.12.2016.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member (Technical)

December 21, 2016  
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